

and not depend on the State Governments' police personnel to man the international civil airports?

SHRI ANANTH KUMAR : Sir, I entirely share the concern of the hon. Member. I feel that we require separate trained personnel for the purpose of civil aviation security.

SHRI PRITHVIRAJ D. CHAVAN : What will you do about it?

SHRI ANANTH KUMAR : We will consider it positively.

[Translation]

Indira Awas Yojana

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*63. SHRI AMAN KUMAR NAGRA :
DR. RAM CHANDRA DOME :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of persons allotted houses under Indira Awas Yojana (IAY) during the Eighth Five Year Plan and target fixed for the Ninth Five Year Plan, State-wise;

(b) the expenditure incurred on construction of houses under IAY during the Eighth Five Year Plan and during 1996-97 and 1997-98, State-wise;

(c) whether the Government propose to construct houses under the scheme during the current financial year;

(d) if so, the details thereof, State-wise;

(e) whether the Government propose to extend assistance for construction of more houses in Bihar and U.P. where heavy damage was caused due to flood and heavy rainfall; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (f) A statement is laid on the Table of the House.

Statement

(a) During 8th Five Year Plan (1992-93 to 1996-97), 26.25 lakh houses were constructed under Indira Awas Yojana (IAY) (*Annexure-I*), State-wise target for construction of houses in 1997-98 and 1998-99 of the Ninth Plan Period is at *Annexure-II*.

(b) The expenditure incurred on the construction of houses under IAY during the Eighth Plan Period and 1997-98 State-wise is at *Annexure-III*.

(c) and (d) During 1998-99, a target of construction of 9.87 lakh houses has been fixed under IAY as per State-wise details given in *Annexure-II*.

(e) and (f) As per Indira Awas Yojana guidelines, there is no provision for extending assistance for construction of houses under IAY in the event of destruction due to natural calamities. However, during 1998-99 Rs. 274.20 crore has been allocated for Bihar under IAY as against last year's central allocation of Rs. 175.57 crore. Similarly, central allocation under IAY for UP in 1998-99 is Rs. 301.77 crore as against Rs. 280.36 crore in 1997-98.

ANNEXURE-I

Number of Houses constructed under IAY during Eighth Five Year Plan

(Numbers)

Name of the State	1992-93	1993-94	1994-95	1995-96	1996-97	Total
1	2	3	4	5	6	7
Andhra Pradesh	10961	44897	57483	69086	46181	228608
Arunachal Pradesh	218	120	219	420	387	1364
Assam	1037	4304	6862	24871	13401	50475

1	2	3	4	5	6	7
Bihar	28189	88960	59216	114506	133244	424115
Goa	55	358	329	967	466	2175
Gujarat	4889	7117	7895	31770	30481	82152
Haryana	1002	1552	3536	9024	6153	21267
Himachal Pradesh	351	629	853	1727	2373	5933
Jammu & Kashmir	425	390	1697	3554	10197	16263
Karnataka	7197	8820	13831	37460	45503	112811
Kerala	4100	16999	18549	29368	23202	92218
Madhya Pradesh	47156	48108	48967	125757	87371	357359
Maharashtra	8778	18870	22812	66648	58244	175352
Manipur	213	208	197	784	715	2117
Meghalaya	432	353	283	207	646	1921
Mizoram	224	240	368	569	369	1770
Nagaland	1603	1536	895	470	3691	8195
Orissa	11305	10588	13297	51033	54612	140835
Punjab	3359	2739	3849	1121	1709	12777
Rajasthan	10541	19958	28934	41756	46682	147871
Sikkim	140	142	108	1065	760	2215

1	2	3	4	5	6	7
Tamil Nadu	14409	33758	33176	56885	63959	202187
Tripura	343	636	567	1348	983	3877
Uttar Pradesh	22218	47722	50908	159073	139801	419722
West Bengal	13300	13389	15526	34278	34722	111215
A & N Islands	20	21	21	21	78	161
D & N Haveli	52	60	59	13	50	234
Daman & Diu	21	13	45	62	92	233
Lakshadweep	0	0	0	10	105	115
Pondicherry	47	48	0	36	113	244
Total	192585	372535	390482	863889	806290	2625781

ANNEXURE-II

*Statewise Target for Construction of houses
during 1997-98 and 1998-99*

Name of the State	1997-98	1998-99	1	2	3
Andhra Pradesh	56065	73645	Gujarat	20581	19692
Arunachal Pradesh	459	1046	Haryana	4943	10690
Assam	18455	28576	Himachal Pradesh	1572	4879
Bihar	109982	171378	Jammu & Kashmir	3197	7699
Goa	548	130	Karnataka	37653	39505
			Kerala	12454	17726
			Madhya Pradesh	71054	103652

1	2	3	1	2	3
Maharashtra	61123	78092	Tamil Nadu	50689	46258
Manipur	590	1911	Tripura	766	4519
Meghalaya	688	2409	Uttar Pradesh	136645	188051
Mizoram	288	472	West Bengal	50249	74594
Nagaland	734	2050	A & N Islands	236	202
Orissa	45486	67684	D & N Haveli	127	309
Punjab	3517	5630	Daman & Diu	75	10
Rajasthan	29524	35599	Lakshadweep	121	17
Sikkim	269	784	Pondicherry	236	257
			Total	718326	987466

ANNEXURE-III*Expenditure Incurred Under Indira-Awaas Yojana.*

(Rs. in lakhs)

Name of State	Eighth Five Year Plan					
	1992-93	1993-94	1994-95	1995-96	1996-97	1997-98
1	2	3	4	5	6	7
Andhra Pradesh	1264.00	5956.77	6610.08	6317.95	8213.28	14792.02
Arunachal Pradesh	37.13	26.88	26.16	58.00	72.55	210.49
Assam	130.76	573.08	934.47	3381.70	2680.20	4174.96
Bihar	3271.50	13664.86	7121.09	19168.71	19507.79	21755.8

1	2	3	4	5	6	7
Goa	3.65	32.22	30.07	31.51	65.33	85.87
Gujarat	638.94	937.63	1137.37	3669.26	4396.14	4354.57
Haryana	120.58	217.55	507.68	1233.81	1107.24	976.51
Himachal Pradesh	52.08	84.37	126.24	244.55	428.19	452.00
Jammu & Kashmir	38.03	45.02	245.74	543.04	1176.78	968.16
Karnataka	803.70	1221.87	2060.4	5812.80	8484.85	9206.40
Kerala	527.98	2349.73	2687.74	4864.14	2817.36	2975.78
Madhya Pradesh	2631.94	2931.17	3246.09	11807.75	11384.56	17020.99
Maharashtra	1180.91	3189.84	3219.14	10606.35	15589.12	16856.95
Manipur	22.15	24.15	32.13	141.18	81.60	229.78
Meghalaya	61.31	44.2	39.59	30.01	113.55	58.88
Mizoram	32.11	33.21	48.01	87.68	76.73	66.54
Nagaland	232.44	222.72	141.41	74.26	137.53	802.12
Orissa	1402.39	1434.83	1942.02	7494.88	9012.73	8844.81
Punjab	790.98	704.33	527.34	96.50	347.78	829.90
Rajasthan	1128.73	2287.96	2989.27	4701.44	6317.99	5874.66
Sikkim	20.73	20.37	19.81	163.76	188.24	86.52
Tamil Nadu	4810.54	4526.95	7619.52	14398.41	15892.90	20881.44

1	2	3	4	5	6	7
Tripura	33.00	108.42	95.65	144.77	211.58	266.55
Uttar Pradesh	2933.01	5585.68	6412.97	17039.77	24616.18	19859.83
West Bengal	1695.48	1843.68	2170.54	4468.87	5545.87	7832.57
A & N Islands	4.96	15.57	15.98	15.98	54.79	20.28
D & N Haveli	7.01	8.6	8.64	1.19	17.58	14.18
Daman & Diu	1.31	1.64	5.06	9.25	15.10	6.86
Lakshadweep	0.00	0	0	5.18	11.94	12.52
Pondicherry	6.16	6.65	18.17	25.74	26.94	125.96
TOTAL	23883.51	48099.95	50038.38	116636.44	138592.42	159643.70

[*Translation*]

SHRI AMAN KUMAR NAGRA : Mr. Speaker, Sir, Indira Awas Yojana was introduced in 1985-86. Later on, all the Chief-Ministers of the Country had held a meeting and decided that by the end of 2000 A.D. that housing facilities will be made available to all those who are homeless in the country. On 30th July 1998, the BJP announced a National Rehabilitation Scheme and decided that the Govt. will provide houses to everybody. Whether the Government are aware of the fact that about 15 crores people who had migrated from their villages are staying in urban slums. When they have not been given water-electricity facilities in towns. Then providing them houses is a farthest thought. I would like to mention that there is a scheme for constructing ten thousand houses in Haryana during the Ninth Five Year Plan.

[*English*]

MR. SPEAKER : Shri Nagra, you have to ask the question.

[*Translation*]

SHRI AMAN KUMAR NAGRA : Sir, there are 7,000 villages in Haryana. One house will be constructed in one village and that house will also be constructed for those who are living below the poverty-line, but, as a matter of fact, these names donot appear in the list ...(*Interruptions*)

[*English*]

MR. SPEAKER : Shri, Nagra, Please ask the question. Otherwise, I will disallow your question.

[*Translation*]

SHRI AMAN KUMAR NAGRA : This list is prepared by the Sarpanch and Sarpanch put the names of his favoured ones. Those who are actually living below poverty line do not get listed and those who are well-to-do, they get themselves listed. I have many such data, the Government should think over it. Those who are totally unemployed or homeless should get this benefit.

[English]

SHRI BABAGOUDA PATIL : Sir, the action plan for addressing construction of additional 13.2 lakh houses has been prepared by the Planning Commission. For 1998-99, 20.78 lakh houses, for 1999-2000, 25.33 lakh houses, for 2000-2001, 25.56 lakh houses, and for 2001-2002, 25.56 lakh houses are to be constructed. ...*(Interruptions)*

SHRI RAMDAS ATHAWALE (Mumbai North-Central): Sir, please allow me.

MR. SPEAKER : Shri Ramdas, you must know the procedure also. There is another Member also.

[Translation]

SHRI AMAN KUMAR NAGRA : Mr. Speaker Sir, during the recent floods many kuchcha houses have been collapsed and slums have been totally destroyed. Whether the Government are considering it, the information in this regard should be provided?

[English]

SHRI BABAGOUDA PATIL : Sir, there is no provision for extending financial assistance for construction of houses for people affected by natural calamities.

MR. SPEAKER : Dr. Ram Chandra Dome.

DR. RAM CHANDRA DOME Thank you Mr. Speaker, Sir.

Indira Awas Yojana is a good scheme. But we see from the statement that at the completion of the Eighth Five Year Plan period, the overall achievement made by the country in this scheme is not at all satisfactory. There are crores of homeless, particularly, those who are living below the poverty line, the SCs, the STs, the destitutes, and the economically backward people. Moreover, recently the cost of construction material has gone up and inflation is too much. Therefore, the State Governments are facing many problems in coping up with the construction of houses. In view of that, part (a) of my supplementary through you to the hon. Minister is this. In view of huge increase in the cost of construction material alongwith increased labour cost and high inflation, I would like to know whether the Central Government is thinking of increasing the amount of allocation per unit and whether it would make a provision for providing electricity connection and separate toilet facilities for the individual units within this scheme. And part (b) of my question is this. What is the amount? ...*(Interruptions)*

MR. SPEAKER : No part (b) please. You can ask only part (a). Yes please take your seat. Mr. Minister.

SHRI BABAGOUDA PATIL : Sir, unit cost has been raised from Rs. 14,600 to Rs. 20,000 for plain area and Rs. 22,000 for hilly area and for provision of latrine, infrastructure the *chola* and other facilities, Rs. 2,500 per unit have been provided under the scheme.

SHRI SHARAD PAWAR : This is a Central Government Scheme. In the last Budget Session, about 350 Members of Parliament, from all the sides, submitted a memorandum to the hon. Prime Minister requesting that the local Members of Parliament should be taken into confidence at the time of selection of beneficiaries. Has the Government applied its mind on this?

SHRI AJIT JOGI : The Prime Minister has assured us. So, you have to concede, and we will support you. ...*(Interruptions)*

[Translation]

SHRI RAJO SINGH : Nobody cares about M.Ps.

[English]

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Except you ...*(Interruptions)*

MR. SPEAKER : Shri Rajo Singh, please take your seat. The Minister is answering the question.

SHRI BABAGOUDA PATIL : Sir, Gram Sabhas are identifying the beneficiaries.

SEVERAL HON. MEMBERS : No.

SHRI BABAGOUDA PATIL : I have written letters to all the State Governments. ...*(Interruptions)*

MR. SPEAKER : Let him complete.

SHRI AJIT JOGI : Please involve the Members of Parliament. The Centre is giving this money. ...*(Interruptions)*

SHRI BABAGOUDA PATIL : Sir, I respect the concern of the hon. Members. I will consider it. ...*(Interruptions)*

SHRI P. UPENDRA : There is no need for consideration. It was already considered because the Prime Minister has agreed to it.

SHRI BABAGOUDA PATIL : I have written letters to all the State Governments. ...*(Interruptions)*

MR. SPEAKER : The Minister is giving the reply. Please take your seat.

...(Interruptions)

MR. SPEAKER : Please take your seat. What is this? The Minister is giving the reply.

SHRI BABAGOUDA PATIL : I have written letters thrice to the State Governments saying that they should honour the recommendations. Sir, I will consider it.

SHRI SHARAD PAWAR : Sir, just now, the hon. Minister has replied saying that he has written letters thrice to the respective State Governments, but there is no impact of it. It is a very serious matter and, I think, the time has come when the Government of India should take some definite decision and give a sort of direction to the respective State Governments to take into confidence the local Members of Parliament.

SHRI BABAGOUDA PATIL : I will consider it. ... (Interruptions)

SHRI AKBAR AHMAD : Sir, I am a Member of Parliament, but I have never been taken into confidence. Only the local Corporator from Lucknow was taken into confidence. ... (Interruptions)

MR. SPEAKER : Please take your seat. Now, Shri Krishnamraju.

...(Interruptions)

MR. SPEAKER : What is this? Please take your seat.

...(Interruptions)

MR. SPEAKER : Hon. Member, please take your seat. I have called Shri Krishnamraju.

SHRI U.V. KRISHNAMRAJU : Mr. Speaker, Sir, in Andhra Pradesh, as you are aware, the coastal districts were affected badly because of frequent rains and cyclones. Many houses in rural areas have been damaged, many people died and property worth of Rs. 1520 crore was destroyed. The hon. Prime Minister who visited these districts having moved by the devastating scene instantly announced that the Centre would give an advance of Rs. 200 crore. On behalf of the people of Andhra Pradesh, I thank the hon. Prime Minister for the same.

I would like to know from the hon. Minister of Rural Development what is the additional amount given to the

State of Andhra Pradesh under the Indira Awas Yojana for construction of houses. I would also like to know what was the allocation to the State last year and what was the performance. Can other funds be diverted for this?

SHRI BABAGOUDA PATIL : If the State Government sends a report regarding the natural calamity and about the destruction of houses, and if there is a saving, then we can consider diverting the money.

If there are savings then we could consider diverting the funds ... (Interruptions) If there are savings, then after December we can consider diverting the money for such natural calamities ... (Interruptions)

MR. SPEAKER : Shri Dumpy, please take your seat first. I have called Shri C. Gopal.

...(Interruptions)

MR. SPEAKER : It is not good. Please take your seat.

...(Interruptions)

SHRI C. GOPAL : Sir, from the Statement given by the hon. Minister it is seen that during the year 1996-97, in Tamil Nadu the allotment of houses under this Scheme was 63,959 ... (Interruptions)

SHRI MADHUKAR SIRPOTDAR : Sir, the time for Question Hour is over.

SHRI C. GOPAL : Now this allotment has been reduced ... (Interruptions)

MR. SPEAKER : Shri Gopal, please conclude, there is no time now.

SHRI C. GOPAL : What is the reason for this reduction in allotment of Houses for Tamil Nadu?

MR. SPEAKER : There is no time now. Please conclude.

SHRI C. GOPAL : Is it because of the poor performance of the State Government of Tamil Nadu? I would like to have an answer from the hon. Minister.

MR. SPEAKER : There is no time now. Mr. Minister, you can send him the reply.

The Question Hour is over.